

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any complaints alleging irregularities and bunglings in the Customs House in Bombay;

(b) if so, the details thereof; and

(c) the actions taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESH-WAR THAKUR): (a) to (c). The Government does receive from time to time complaints from the trade and individuals regarding delays in clearance of goods, baggage of passengers etc. in various Custom Houses including Bombay Custom House. Such complaints are examined in consultation with the concerned Collectors of Customs and corrective action is taken, wherever called for.

[*Translation*]

Supply of Cotton Quota to Handloom Units in Bihar

266. SHRI MUMTAZ ANSARI: Will the Minister of TEXTILES be pleased to state:

(a) whether small scale handloom units in Bihar are lying closed on account of non-supply of the quota of cotton;

(b) if so, the reasons therefore; and

(c) the maximum quota of cotton per unit being given or proposed to be given by the Union Government to the Government of Bihar to encourage export by these small scale handloom units?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK

GEHLOT): (a) to (c). Handloom units do not use cotton. Therefore, there is no question of any handloom unit being closed on account of non-supply of the quota of cotton.

While there are no problems on the availability of cotton hank yarn for consumption in the handloom sector, the problem has been one of prices. The cotton yarn prices have registered an increase in the last few months. Government had taken a number of corrective measures including suspending export of cotton yarn and by persuading the spinning mills in the cooperative, private and State sector to supply hank yarn to handloom weavers at pre-budget prices.

There is no quota for supply of cotton yarn to the handloom units.

Indigenous Technology for Production of Fighter Aircrafts

267. SHRI RAMESH CHENNITHALA: Will the Minister of DEFENCE be pleased to state:

(a) whether there is any proposal to develop indigenous technology for production of fighter aircraft; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes Sir.

(b) The Light Combat Aircraft is being developed indigenously. The technologies being developed under this programme include digital fly-by-wire control system, composites for wings, multi-mode radar and advanced avionics.

Powers of Income Tax Officials

268. SHRI JEEWAN SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the new item captioned "I-T men have no power to arrest, rules court" appearing in the Hindustan Times of November 11, 1991; and

(b) if so, the actions taken by the Government to implement the directions of the Delhi High Court particularly with regard to the persons against whom strictures have been passed by the High Court?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) A Special Leave Petition has been filed against the findings of the High Court holding that the search in the case of the assessee was not justified on the facts of the case and that the assessee was unlawfully detained. Hence no action has been taken against the officials concerned.

[*Translation*]

Green line Service by DTC

269. SHRI ARVIND NETAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether a green line service has been introduced by D.T.C., to provide fast and comfortable service at a higher fare structure;

(b) if so, the details of routes on which this service has been introduced;

(c) whether there is too much rush even in these buses and the passengers have to travel while standing; and

(d) if so, the steps Government propose to take to provide more buses for this service for its successful operation?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. The Green Lines service have been introduced by DTC in the following routes:-

- 1) From Noida Sector-37 to R.K. Puram Sector-I;
- 2) From Palika Kendra to Shalimar Bagh (T) DESU Colony; and
- 3) From New Delhi Railway Station Gate II to Sarita Vihar to Badarpur Border.

(c) and (d). There has been very good response from the commuters to the introduction of the greenline services. More greenline service would be introduced, depending upon the demand and the availability of buses, by the DTC.

Deposits with Banks

270. SHRI GAYA PRASAD KORI: Will the Minister of FINANCE be pleased to state:

(a) the deposits with the commercial banks and the Regional Rural Banks as on 30 September, 1991 and 8 November, 1991; and

(b) if the deposits on 8 November, 1991 have decreased in comparison to the deposits on 30 September, 1991, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). Figures relating to deposits with Commercial Banks and Regional Rural Banks as on 30.9.91 and 8.11.91 are not available with Reserve Bank of India. However, deposits as on 27.9.91 and 1.11.91 (Reporting Fridays) are as under: